

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

O.A.NO.544/94 ✓

Between:

Date of Order: 2-6-94. ✓

G.Appa Rao ✓

..

Applicant. ✓

And

1. Senior Divisional Manager, Waltair,
South Eastern Railway, Visakhapatnam.
(Central Point) ✓
2. Divisional Railway Manager, Waltair,
Visakhapatnam. ✓

Respondents. ✓

Counsel for the Applicants : Mr.G.Rama Rao, Advocate. (Not present) ✓
Counsel for the Respondents :

CORAM:

HON'BLE SRI T.CHANDRASEKHARA REDDY : MEMBER (J) ✓

AND

HON'BLE SRI R.RANGARAJAN : MEMBER (A) ✓

The Tribunal made the following Order: ✓

There is no representation of the applicant. Standing Counsel for the respondents present. It is quite evident that the applicant is not evincing any interest in this O.A. In view of this position the Original Application is rejected. No costs. ✓

Arulog
DEPUTY REGISTRAR (J) CC ✓

To

1. Senior Divisional Manager, Waltair, South Eastern Railway,
Visakhapatnam. (Central Point). ✓
2. Divisional Railway Manager, Waltair, Visakhapatnam. ✓
3. One copy to Mr.G.Rama Rao, Advocate, CAT, Hyderabad. ✓ *H3G-1, Block-C, F/pt No 9, Bapthlingampally, HYD.*
4. One copy to Mr.N.R.Devraj, Sr.CGSC, CAT, Hyderabad. ✓
5. One spare copy. ✓
6. One copy to Library, CAT, Hyderabad. ✓

YLKR

22/6/94.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR. A. B. GURTHI : MEMBER(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY
MEMBER(JUDL)

AND

MEMBER(A)

Dated: 2-6-1994.

ORDER/JUDGMENT:

M.A./R.A/C.A. No.

in

O.A.No. 544/94

T.A.No.

(W.P.)

Admitted and Interim Directions
Issued.

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered.

No order as to costs.

pvm

Rejected

